Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting held on 17.04.2014

The meeting No.02/AM-15 for the licensing year 2014-15 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 17.04.2014 in Conference Room No.4 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri K.C. Meena, DDG	DGFT
2.	Shri Kuldeep Singh, Assistant Director	MSME
3.	Shri J.D. Giri, Vice President	AEPC
4.	Shri P.P. Pasricha, F.T.D.O.	DGFT

The agenda for meeting No.02/AM-15 dated 17.04.2014 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 2/84-ALC3/2014 **MEETING DATE** : 17.04.2014

1	**Case No.:9/44/84-ALC3/2013**	Party Name: BRIGHT CHOICE OVERSEAS	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Rejected**
	HQ File :01/84/050/00346/AM14/	RLA File :03/94/040/00790/AM14/	Lic.No/Date:0310763294 24.12.2013	Reject
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided requisite information/details called for vide DC(MSME)'s letter dated 12.03.2014 so far. In view of above,			

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the Committee was unable to finalise the norms and constrained to reject the case.
RLA may take suitable consequential action accordingly.

2	**Case No.:18/2/84-ALC3/2014**	Party Name: S.KHODAY SILK TWISTING FACTORY,	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Approved**
	HQ File :01/84/050/00018/AM15/	RLA File :07/24/040/00336/AM14/	Lic.No/Date:0710101046 02.01.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case allowing 7% wastage (wastage for embroidered Sarees=Cutting-2%, dyeing-2%, printing-2%, embroidery-2%, Total=8% & wastage for unembroidered sarees= cutting-2%, dyeing-2%, printing-2%, total=6%) as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	100% Natural Silk madeups/ sarees (printed/embroidered) made of relevant silk fabric GSM-33-60 with +/-10% variation	2916.660 Kgs.	100% Natural Silk fabric without dyed and printed, relevant GSM-33-60 with +/-10% variation, width-44”	3120 Kgs. (including 7% wastage)

The GSM should match in both import and export.
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:3/44/84-ALC3/2013	Party Name: K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Approved**
	HQ File :01/84/050/00340/AM14/	RLA File :04/24/040/00202/AM14/	Lic.No/Date:0410154182 10.01.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this

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case as per written comments of DIPP conveyed vide their O. M. No.7/37/2014-TSW, dated 11.04.2014 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Cow Leather Purse, Style No.49745	1795 Nos.	Inner lining 0.4mm non woven, white/100% Polyester lining/Polyester Satin lining+ WR+IX clear PU coating/Non logo SLG-WR+IX clear PU coating/0.2/0.3mm 18P white color lining with adhesive (TELA)/0.3mm white TELA PU with adhesive, width-58.5”	79.267 yards
			Metal fitting	Net to net
			Rivets	Net to net, set
			Snap fasteners	Net to net
			Texon brand cellulose insole sheets	Net to net
			210D Nylon (0.1mm) lining material	17.950 Sq. foot
			Water based adhesive	9.585 Kgs.
			AR 6450/D-Primer	1.616 Kgs.
			AR6450/C-CH edge stain	3.267 Kgs.
			Fabric/Leather Care Card Brochure	As per packing policy
			6GM Silica gel in aiwa paper sachet packing material	As per packing policy
			Coach non logo tissue paper packing material	As per packing policy
			Printed Poly bags packing	As per packing

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			material	policy
			Packing Boxes outer cartons	As per packing policy
2.	Cow Leather Purse in combination with textile materials, Style No.51656B/ 51053/F49157/ F50117/F51206/ F51351	29,749 Nos.	Outer lining 12 cm light weight PVC Reps pebble emboss-Poly cotton non brush canvas/8 cm light weight split SIG C saffiano PVC-Poly/Cotton non brush canvas/4 cm. SIG C Reps light weight CVC W/Resin coating, width-57”	650.105 Meters
			Outer lining 12 cm SIG C pigment print on Reps-Ground-TELA/SIG C painted dot-FS soft slub PVC-Poly/Cotton non brush canvas, width-57”	559.967 Meters
			Inner lining Spako G108 PL 24% CO 19% PU 57%/ Musika saffiano GR CH/ Spako G108 PL 24% CO 19% PU 57%/Musika saffiano GR CH/12.8 cm painted floral spako-unbacked/12.8 cm horizontal stripe spako-unbacked, width-58.5”	2006.61 Meters
			Inner lining 0.4mm non woven, white/100% Polyester lining/Polyester Satin lining+ WR+IX clear PU coating/Non	6156.10 yards

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logo SLG-WR+IX clear PU coating/0.2/0.3mm 18P white color lining with adhesive (TELA)/0.3mm white TELA PU with adhesive, width-58.5”	
Metal fitting	Net to net
Rivets	Net to net, set
Snap fasteners	Net to net, set
Zip fasteners	14,820.735 Meters
Slider	Net to net
Stopper	Net to net
Stopper	Net to net, set
0.3mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58”	31.376 yard
0.4mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58”	385.622 yard
1.2mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58”	2.800 yard
0.4mm Bonded Leather Board	526.287 Sq. foot
0.6mm Bonded Leather Board	326.700 Sq. foot
1.0mm Bonded Leather Board	306.030 Sq. foot
Texon brand cellulose insole sheets	Net to net
210D Nylon (0.1mm) lining material	1796.818 Sq. foot
Leather Auxiliary	86.99 Kgs.

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3				Water Based Adhesive	99.99 Kgs.
				Resin Nan Pao BWA-316CH Baoweilng Brand Adhesive	42.22 Kgs.
				AR6450/D Primer	123.296 Kgs.
				AR6450/C-CH edge stain	146.785 Kgs.
				102P Hot melt adhesive	3.959 Kgs.
				Sensormatic Security Label	As per packing policy
				Fabric/Leather care card brochure	As per packing policy
				6GM Silica gel in aiwa paper sachet packing material	As per packing policy
				Coach non logo tissue paper packing material	As per packing policy
				Printed Poly bags packing material	As per packing policy
				Packing boxes packing material	As per packing policy
				Packing Boxes outer cartons	As per packing policy
	3.	Textile Purses, Style No.F51362	1600 Nos.	Outer lining 12 cm light weight PVC Reps pebble emboss-Poly cotton non brush canvas/8 cm light weight split SIG C saffiano PVC-Poly/Cotton non brush canvas/4 cm. SIG C Reps light weight CVC W/Resin coating, width-57”	120.000 Meters
				Inner lining Spako G108 PL 24%	43.680 Meters

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CO 19% PU 57%/ Musika saffiano GR CH/ Spako G108 PL 24% CO 19% PU 57%/Musika saffiano GR CH/12.8 cm painted floral spako-unbacked/12.8 cm horizontal stripe spako-unbacked, width-58.5”	
Inner lining 0.4mm non woven, white/100% Polyester lining/Polyester Satin lining+ WR+IX clear PU coating/Non logo SLG-WR+IX clear PU coating/0.2/0.3mm 18P white color lining with adhesive (TELA)/0.3mm white TELA PU with adhesive, width-58.5”	652.016 yards
Ecoline smooth crinke PVC	11.680 Meters
Metal fitting	Net to net
Eyelets	Net to net
Zip fasteners	1072.000 Meters
Slider	Net to net
Stopper	Net to net, set
0.4mm Bonded Leather Board	83.200 Sq. foot
Texon brand cellulose insole sheets	Net to net
210D Nylon (0.1mm) lining material	112.000 Sq. foot
Water Based Adhesive	2.144 Kgs.

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			Resin Nan Pao BWA-316CH Baoweilng Brand Adhesive	2.704 Kgs.
			AR6450/D Primer	8.000 Kgs.
			AR6450/C-CH edge stain	16.880 Kgs.
			Sensormatic Security Label	As per packing policy
			Fabric/Leather care card brochure	As per packing policy
			6GM Silica gel in aiwa paper sachet packing material	As per packing policy
			Coach non logo tissue paper packing material	As per packing policy
			Printed Poly bags packing material	As per packing policy
			Packing Boxes outer cartons	As per packing policy
4.	Cow Leather belts, Style No.61668/ 61945/62110/67416/ 67417/F66105/ F66106/F66916	10,178 Nos.	Metal fitting	Net to net
			Buckle	Net to net
			0.6mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58”	17.257 yard
			0.8mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58”	85.880 yard
			1.0mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58”	85.36 yard
			0.8mm Bonded Leather Board	1837.67 Sq. foot
			1.4mm Bonded Leather Board	1895.178 Sq. foot

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			1.6mm Bonded Leather Board	876.828 Sq. foot
			Leather Auxiliary	10.05 Kgs.
			Water Based Adhesive	132.40 Kgs.
			Resin Nan Pao BWA-316CH Baoweilng Brand Adhesive	29.16 Kgs.
			AR6450/D Primer	67.118 Kgs.
			AR6450/C-CH edge stain	107.925 Kgs.
			102P Hot melt adhesive	3.836 Kgs.
			6GM Silica gel in aiwa paper sachet packing material	As per packing policy
			Coach non logo tissue paper packing material	As per packing policy
			Printed Poly bags packing material	As per packing policy
			Packing boxes packing material	As per packing policy
			Packing Boxes outer cartons	As per packing policy
5.	Cow Leather belts in combination with textile material, Style No.F90107	3538 Nos.	Outer lining 12 cm light weight PVC Reps pebble emboss-Poly cotton non brush canvas/8 cm light weight split SIG C saffiano PVC-Poly/Cotton non brush canvas/4 cm. SIG C Reps light weight CVC W/Resin coating, width-57”	150.365 Meters
			Buckle	Net to net
			0.6mmX58 Inch Col. Lake green non-woven lining w/o adhesive,	126.377 yard

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				width-58”	
				0.8mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58”	126.377 yard
				0.6mm Bonded Leather Board	1832.684 Sq. foot
				Leather Auxiliary	13.752 Kgs.
				Resin Nan Pao BWA-316CH Baoweilng Brand Adhesive	74.758 Kgs.
				AR6450/D Primer	15.92 Kgs.
				AR6450/C-CH edge stain	39.675 Kgs.
				6GM Silica gel in aiwa paper sachet packing material	As per packing policy
				Packing Boxes outer cartons	As per packing policy
	The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

4	**Case No.:19/2/84-ALC3/2014**	Party Name: MULTITECH PRODUCTS PRIVATE LIMITED	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Deferred**
	HQ File :01/84/050/00019/AM15/	RLA File :31/83/040/00195/AM14/	Lic.No/Date:3110062236 21.01.2014	Defer Date: 15.05.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 15.05.2014.			

	Case No.:17/2/84-ALC3/2014	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Approved**
	HQ File :01/84/050/00017/AM15/	RLA File :07/24/040/00389/AM14/	Lic.No/Date:0710101590 24.01.2014	

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Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Shirt Dress with belt made of 99% Cotton 1% Elastane dyed fabric, GSM-115+/-10% & 99% Cotton 1% Elastane printed fabric, GSM-115+/-10%, Style No.RM1 7635689	5000 Nos.	99% Cotton 1% Elastane dyed fabric, GSM-115+/-10%	17,250 Sq. meter
			99% Cotton 1% Elastane printed fabric, GSM-115+/-10%	750 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.:1/45/84-ALC3/2013	Party Name: K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Deferred**
HQ File :01/84/050/00348/AM14/	RLA File :04/24/040/00220/AM14/	Lic.No/Date:0410154564 27.01.2014	Defer Date: 08.05.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 08.05.2014.

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Case No.:5/48/84-ALC3/2013	Party Name: MITTAL POLYPACKS PVT.LTD.	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Deferred**
HQ File :01/84/050/00396/AM14/	RLA File :02/21/040/00307/AM14/	Lic.No/Date:0210199293 27.01.2014	Defer Date: 15.05.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm

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	has informed that the Advance licence has been issued as per SION 63/446 and is not applicable for being referred to Norms Committee for fixation of ad-hoc norms. The Committee after deliberations decided to ask the R.A. Kolkata to confirm the information received from applicant firm and take further necessary action in the matter. The case stands for re-listing on 15.05.2014.

8	**Case No.:6/2/84-ALC3/2014**	Party Name: CITIZEN UMBRELLA MANUFACTURERS LTD.	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Deferred**
	HQ File :01/84/050/00006/AM15/	RLA File :02/24/040/00192/AM14/	Lic.No/Date:0210199947 12.02.2014	Defer Date: 15.05.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 15.05.2014.			

9	**Case No.:2/48/84-ALC3/2013**	Party Name: BHARAT SILKS	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Deferred**
	HQ File :01/84/050/00393/AM14/	RLA File :07/24/040/00430/AM14/	Lic.No/Date:0710102173 14.02.2014	Defer Date: 08.05.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 08.05.2014.			

	Case No.:7/48/84-ALC3/2013	Party Name: RICHA & CO	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Approved**
	HQ File :01/84/050/00398/AM14/	RLA File :05/24/040/00433/AM14/	Lic.No/Date:0510379508 14.02.2014	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details			

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submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Jacket made of 100% Linen dyed woven fabric, GSM-161+/-10%, Style No.023-14C05515	2780 Nos.	100% Linen dyed woven fabric, GSM-161+/-10%	7701 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.:4/2/84-ALC3/2014	Party Name: FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Deferred**
HQ File :01/84/050/00004/AM15/	RLA File :56/24/040/00043/AM14/	Lic.No/Date:5610003728 17.02.2014	Defer Date: 15.05.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to Deptt. of Chemicals & Petro-chemicals, Ministry of Chemicals & Fertilizer for their examination and comments. It was decided to defer the case for re-listing on 15.05.2014.

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Case No.:21/2/84-ALC3/2014	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Deferred**
HQ File :01/84/050/00021/AM15/	RLA File :07/24/040/00434/AM14/	Lic.No/Date:0710102210 18.02.2014	Defer Date: 15.05.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 15.05.2014.

Case No.:14/2/84-ALC3/2014	Party Name: ATLAS TEXTILES,	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Approved**

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13	HQ File :01/84/050/00014/AM15/	RLA File :32/21/040/00189/AM14/	Lic.No/Date:3210073285 19.02.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	100% Polyester Micro Fleece Hood (Unisex Neck Warmer) made of 100% Polyester fabric micro fleece, GSM-170+/-10%	10,080 Nos.	100% Polyester fabric micro fleece, GSM-170+/-10%, finishing width-66”	5141 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

14	**Case No.:5/2/84-ALC3/2014**	Party Name: LUMENS INDIA	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Deferred**
	HQ File :01/84/050/00005/AM15/	RLA File :02/24/040/00188/AM14/	Lic.No/Date:0210200289 20.02.2014	Defer Date: 15.05.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 15.05.2014.

15	**Case No.:4/48/84-ALC3/2013**	Party Name: K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Deferred**
	HQ File :01/84/050/00395/AM14/	RLA File :04/24/040/00263/AM14/	Lic.No/Date:0410155523 24.02.2014	Defer Date: 15.05.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 15.05.2014.

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16	**Case No.:1/2/84-ALC3/2014**	Party Name: RICHA & CO	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Approved**
	HQ File :01/84/050/00001/AM15/	RLA File :05/24/040/00451/AM14/	Lic.No/Date:0510380391 26.02.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Dress made of 97% Nylon 3% Spandex lace dyed net knitted fabric, GSM-90+/-10% with Indian lining, Style No.IP1949	1000 Nos.	97% Nylon 3% Spandex lace dyed net knitted fabric, GSM-90+/-10%	350 Kgs.
2.	Ladies Dress made of 97% Nylon 3% Spandex lace bleached net knitted fabric, GSM-90+/-10% with Indian lining, Style No.IP1949	10,200 Nos.	97% Nylon 3% Spandex lace bleached net knitted fabric, GSM-90+/-10%	3570 Kgs.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:2/2/84-ALC3/2014	Party Name: RICHA GLOBAL EXPORTS P.	Meet No/Date:2/84-ALC3/2014	**Status:**

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		LTD.	17.04.2014	**Approved**
	HQ File :01/84/050/00002/AM15/	RLA File :05/24/040/00456/AM14/	Lic.No/Date:0510380394 26.02.2014	

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Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top made of 100% Silk piece dyed woven fabric, GSM-52+/-10%, Style No.P64080/ P64107/P64108	3800 Nos.	100% Silk piece dyed woven fabric, GSM-52+/-10%	6441 Sq. meter

The GSM should match in both import and export.
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

18	**Case No.:3/2/84-ALC3/2014**	Party Name: VEEKAY POLYCOATS LTD.	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Deferred**
	HQ File :01/84/050/00003/AM15/	RLA File :05/24/040/00427/AM14/	Lic.No/Date:0510380384 26.02.2014	Defer Date: 01.05.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 01.05.2014.

	Case No.:7/2/84-ALC3/2014	Party Name: KARTIKEYA INTERNATIONAL	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Deferred**
	HQ File :01/84/050/00007/AM15/	RLA File :06/24/040/00034/AM14/	Lic.No/Date:0610036425 26.02.2014	Defer Date: 15.05.2014

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19	**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided sketch of export product and net content of import item in export product including indigenous item in support of their proposal. Moreover, the Committee has observed that there is difference in quantity of export product mentioned in description of export item and quantity of export product i.e. 2400 pcs. and 2500 pcs. respectively. The Committee after deliberations decided to ask the applicant firm to provide the above information/details for consideration of the proposal. The case stands for re-listing on 15.05.2014.

20	**Case No.:15/2/84-ALC3/2014**	Party Name: UNIVERSE HAIR INDUSTRY	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Approved**
	HQ File :01/84/050/00015/AM15/	RLA File :04/24/040/00236/AM14/	Lic.No/Date:0410155597 26.02.2014	:

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case, on repeat basis as per decision taken by NC in its meeting No.10/AM-14 held on 06.06.2013, as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Human Hair processed	275 Kgs.	Human Hair raw	300 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

21	**Case No.:22/2/84-ALC3/2014**	Party Name: BHARAT SILKS	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Deferred**
	HQ File :01/84/050/00022/AM15/	RLA File :07/24/040/00447/AM14/	Lic.No/Date:0710102711	Defer Date:

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21			07.03.2014	15.05.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 15.05.2014.			

22	**Case No.:20/2/84-ALC3/2014**	Party Name: VENLON METALLICA INDUSTRIES,	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Deferred**
	HQ File :01/84/050/00020/AM15/	RLA File :07/24/040/00476/AM14/	Lic.No/Date:0710102836 12.03.2014	Defer Date: 15.04.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided net content of cotton yarn and metallised yarn in export product in support of their proposal. The Committee after deliberations decided to ask the applicant firm to provide the above information/details for consideration of the proposal. The case stands for re-listing on 15.05.2014.			

23	**Case No.:10/2/84-ALC3/2014**	Party Name: LOYAL TEXTILE MILLS LTD	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Deferred**
	HQ File :01/84/050/00010/AM15/	RLA File :35/24/040/00047/AM14/	Lic.No/Date:3510043770 13.03.2014	Defer Date: 15.05.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 15.05.2014.			

	Case No.:11/2/84-ALC3/2014	Party Name: LOYAL TEXTILE MILLS LTD	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Approved**
	HQ File :01/84/050/00011/AM15/	RLA File :35/24/040/00045/AM14/	Lic.No/Date:3510043768 13.03.2014	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details			

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submitted in this case. Accordingly, Committee on the basis of report received from O/o the Textile Commissioner, Mumbai and after deliberations decided to ratify against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	98% Cotton 2% Nylon fibre with white metal compound blended dyed woven fabric with flame retardant finish, GSM-130+/-10% - 5850 Kgs.	30,000 Meter	Raw Cotton natural fibre	7371 Kgs. (@ 1.26 Kgs. of cotton fabric)
			Nylon fibre with white metal compound man- made fibre	129 Kgs.
			Vat dyes	88 Kgs.
			Flacovan (FR Chemical)	2404 Kgs. (@ 411 grams per Kg. of fabric)
			Ukadan flame resistant chemicals	281 Kgs. (@ 48 grams per Kg. of fabric)
			Silastal flame resistant chemicals	123 Kgs. (@ 21 grams per Kg. of fabric)
			Silastan flame resistant chemicals	29 Kgs. (@ 5 grams per Kg. of fabric)
			Furnace Oil	As per fuel policy
			Polyvinyl Alcohol	58 Kgs.

The import of Dyes and Chemical (Sl. No.3 to 7) shall be restricted to 26% FOB value within the overall CIF value of the licence in terms of general Note for Textiles at Sr. No.5.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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25	**Case No.:12/2/84-ALC3/2014**	Party Name: LOYAL TEXTILE MILLS LTD	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Deferred**
	HQ File :01/84/050/00012/AM15/	RLA File :35/24/040/00046/AM14/	Lic.No/Date:3510043769 13.03.2014	Defer Date: 15.05.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 15.05.2014.			

26	**Case No.:13/2/84-ALC3/2014**	Party Name: LOYAL TEXTILE MILLS LTD	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Deferred**
	HQ File :01/84/050/00013/AM15/	RLA File :35/24/040/00048/AM14/	Lic.No/Date:3510043766 13.03.2014	Defer Date: 15.05.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 15.05.2014.			

27	**Case No.:16/2/84-ALC3/2014**	Party Name: KARUR K.C.P.PACKKAGINGS LIMTED,	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Deferred**
	HQ File :01/84/050/00016/AM15/	RLA File :32/24/040/00027/AM14/	Lic.No/Date:3210073970 13.03.2014	Defer Date: 15.05.2014.
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to Deptt. of Chemicals & Petro-chemicals, Ministry of Chemicals & Fertilizer for their examination and comments. It was decided to defer the case for re-listing on 15.05.2014.			

	Case No.:8/2/84-ALC3/2014	Party Name: ORIENT FASHION	Meet No/Date:2/84-ALC3/2014	**Status:**

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28		EXPORTS(INDIA) PVT.LTD.	17.04.2014	**Deferred**
	HQ File :01/84/050/00008/AM15/	RLA File :05/24/040/00473/AM14/	Lic.No/Date:0510382159 19.03.2014	Defer Date: 15.05.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 15.05.2014.			

29	**Case No.:9/2/84-ALC3/2014**	Party Name: CHANDRA MUKHI IMPEX PVT. LTD.,	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Deferred**
	HQ File :01/84/050/00009/AM15/	RLA File :02/24/040/00177/AM14/	Lic.No/Date:0210201329 19.03.2014	Defer Date: 15.05.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 15.05.2014.			

30	**Case No.:23/2/84-ALC3/2014**	Party Name: GANGA ACROWOOLS LIMITED	Meet No/Date:2/84-ALC3/2014 17.04.2014	**Status: Deferred**
	HQ File :01/84/050/00023/AM15/	RLA File :30/24/040/00060/AM14/	Lic.No/Date:3010101676 03.04.2014	Defer Date: 15.05.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case has not received from applicant firm/R.A., Ludhiana. Accordingly, the Committee after deliberations decided to await the same and defer the case for re-listing on 15.05.2014.			

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MANUAL AGENDA CASE

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Case No.17	M/s Orient Fashion Exports (India) Pvt. Ltd., New Delhi
NC 02/AM-15, dt. 17.04.2014	File No.01/84/50/216/AM-14/DES-V
Re-fixation of input output norms against Advance Authorization No.0510368501 dated 15.10.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Ms. Neelam Negi on behalf of the firm. Ms. Neelam Negi presented the samples and explained the details of the case before the Committee. After hearing the details of the case, the Committee as per samples of export product and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Infant Dress made of 100% Cotton printed woven fabric, GSM-88+/-10%, Style No. 948850/933107	13,600 Nos.	100% Cotton printed woven fabric, GSM-88+/-10%	1.05 Sq. meter per piece
	Ladies Top made of 100% Rayon printed woven fabric, GSM-85+/-10%, Style No. 927238/934978	16,640 Nos.	100% Rayon printed woven fabric, GSM-85+/-10%	1.26 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(32)

Case No.18	M/s Orient Fashion Exports (India) Pvt. Ltd., New Delhi
NC 02/AM-15, dt. 17.04.2014	File No.01/84/50/249/AM-14/DES-V
Re-fixation of input output norms against Advance Authorization No.0510369415 dated 25.10.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Ms. Neelam Negi on behalf of the firm. Ms. Neelam Negi presented the samples and explained the details of the case before the Committee. After hearing the

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details of the case, the Committee as per samples of export product and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top made of 100% Polyester printed woven fabric, GSM-75+/-10%, Style No. 7643635	15,822 Nos.	100% Polyester printed woven fabric, GSM-75+/-10%	21,201 Sq. meter (@ 1.34 sq. meter per piece)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(33)

Case No.19	M/s Orient Fashion Exports (India) Pvt. Ltd., New Delhi
NC 02/AM-15, dt. 17.04.2014	File No.01/84/50/294/AM-14/DES-V
Re-fixation of input output norms in respect of Advance Authorization No. 0510373013 dated 09.12.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Ms. Neelam Negi on behalf of the firm. Ms. Neelam Negi presented the samples and explained the details of the case before the Committee. After hearing the details of the case, the Committee as per samples of export product and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top in 100% Polyester printed woven fabric, GSM-121+/-10%, Style No. 7641623	7811 Nos.	100% Polyester printed woven fabric, GSM-121+/-10%	12,732 Sq. meter (@ 1.63 sq. meter per piece)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.20	M/s Orient Craft Ltd., New Delhi
NC 02/AM-15, dt. 17.04.2014	File No.01/84/171/174/AM-14/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510336492 dated 04.10.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Stitch Diamond Duvet made of 100% Cotton woven flannel fabric, GSM-110+/-10%, Size-68”x90”	250 Nos.	100% Cotton woven flannel fabric, GSM-110+/-10%, width-108”	5.68 Sq. meter per piece)
2.	Stitch Diamond Duvet made of 100% Cotton woven flannel fabric, GSM-110+/-10%, Size-94”x96”	1200 Nos.	100% Cotton woven flannel fabric, GSM-110+/-10%, width-108”	8.50 Sq. meter per piece)
3.	Stitch Diamond Duvet made of 100% Cotton woven flannel fabric, GSM-110+/-10%, Size-110”x96”	1000 Nos.	100% Cotton woven flannel fabric, GSM-110+/-10%, width-108”	8.50 Sq. meter per piece)
4.	Stitch Diamond Sham made of 100% Cotton woven flannel fabric, GSM-110+/-10%, Size-20”x28”	1200 Nos.	100% Cotton woven flannel fabric, GSM-110+/-10%, width-108”	0.64 Sq. meter per piece)
5.	Stitch Diamond Sham made of 100% Cotton woven flannel fabric, GSM-110+/-10%, Size-20”x38”	400 Nos.	100% Cotton woven flannel fabric, GSM-110+/-10%, width-108”	0.82 Sq. meter per piece)
6.	Stitch Diamond Sham made of 100% Cotton woven flannel fabric, GSM-110+/-10%, Size-26”x26”	500 Nos.	100% Cotton woven flannel fabric, GSM-110+/-10%, width-108”	0.81 Sq. meter per piece)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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(35)

Case No.21	M/s Concept Clothing, New Delhi
NC 02/AM-15, dt. 17.04.2014	File No.01/84/50/250/AM-14/DES-V
Re-fixation of input output norms against Advance Authorization No.0510370373 dated 06.11.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 15.05.2014.

(36)

Case No.22	M/s Ganga Acrowools Ltd., Ludhiana
NC 02/AM-15, dt. 17.04.2014	File No.01/84/50/310/AM-14/DES-V
Re-fixation of input output norms against Advance Authorization No.3010099890 dated 16.01.2014.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 01.05.2014.

(37)

Case No.23	M/s Viraj Syntex (P) Ltd., Kanpur
NC 02/AM-15, dt. 17.04.2014	File No.01/84/50/372/AM-12/DES-V
Ratification of input output norms against Advance Authorization No.0610025962 dated 16.02.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Lanyards (Webbing, twisted rope, braided rope)	20,980 Nos.	Polyester yarn	1.05 Kgs./kg. content in export product.
			Metallic fittings: Scaffold hook, snap hook, karabiner, rope grab pipe anchor tower hook,	41,960 Nos.

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			rebar hook, carabiner, ascender, descender, pulley, swivel hook, roof anchor	
			Heat Shrink tube	12,116 Meter

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(38)

Case No.24	M/s Tulip Clothing Pvt. Ltd., Tirupur
NC 02/AM-15, dt. 17.04.2014	File No.01/84/50/158/AM-10/DES-V
Ratification of input output norms against Advance Authorization No.3210041587 dated 27.10.2009.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/02/2014-15/Hosy., dated 16.04.2014 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Cotton woven Boys Pant, Style No. 140061032-33-34	3113 Nos.	100% Cotton woven relevant fabric with relevant GSM	0.81 Sq. meter per piece
2.	Cotton woven Girls Short, Style No.140061774	30,461 Nos.	100% Cotton woven relevant fabric with relevant GSM	0.80 Sq. meter per piece
3.	Cotton woven Girls Short, Style No.140060542	2683 Nos.	100% Cotton woven relevant fabric with relevant GSM	0.59 Sq. meter per piece
4.	Cotton woven Girls Short, Style No.140060184	2912 Nos.	Not recommended, as details are not submitted by the applicant firm.	
5.	Cotton woven Girls Short, Style No.140060628	1837 Nos.	100% Cotton woven relevant fabric with relevant GSM	0.63 Sq. meter per piece
6.	Cotton woven Girls Skirt, Style No.140060581	1890 Nos.	100% Cotton woven relevant fabric with relevant GSM	0.36 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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(39)

Case No.25	M/s Pacific Leather Pvt. Ltd., Kanpur
NC 02/AM-15, dt. 17.04.2014	File No.01/84/162/191/AM-14/DES-V
Deletion of foot note conditions, General Note condition Srl. No.3 and for specifying the import items against Polyurethane resin Srl. No.26 of G-7 as Polyurethane Resin (Polyurethane binder/Acrylic Binder/Resin Binder).	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations decided that letters may be issued to Council for Leather Exports, Chennai and Central Leather Research Institute, Chennai for furnishing the requisite comments.

(40)

Case No.26	M/s Arvind Ltd., Ahmedabad
NC 02/AM-15, dt. 17.04.2014	File No.01/84/50/143/AM-10/DES-V
Enhancement of input against Advance Authorization No.0810083511 dated 12.10.2009.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 15.05.2014.

(41)

Case No.27	M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu
NC 02/AM-15, dt. 17.04.2014	File No.01/84/50/022/AM-12/DES-V
Enhancement of input output norms for export of technical fabrics and garments with flame retardant finish against Advance Authorization No.3510033691 dated 27.04.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that requisite information/details are still awaited from the applicant firm. The Committee after deliberations decided to await the same and defer the case for re-listing on 01.05.2014.

(42)

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Case No.28	M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu
NC 02/AM-15, dt. 17.04.2014	File No.01/84/162/138/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.3510041911 dated 20.08.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 01.05.2014.

(43)

Case No.29	M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu
NC 02/AM-15, dt. 17.04.2014	File No.01/84/162/136/AM-14/DES-V
Enhancement of input output norms for export of technical fabrics and garments with flame retardant finish against Advance Authorization No.3510041913 dated 20.08.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 01.05.2014.

(44)

Case No.30	M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu
NC 02/AM-15, dt. 17.04.2014	File No.01/84/162/137/AM-14/DES-V
Enhancement of input output norms for export of technical fabrics and garments with flame retardant finish against Advance Authorization No.3510041910 dated 20.08.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 08.05.2014.

(45)

Case No.31	M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu
NC 02/AM-15, dt. 17.04.2014	File No.01/84/50/097/AM-11/DES-V
Enhancement of input output norms for export of technical fabrics and garments with flame retardant	

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finish against Advance Authorization No.3510030745 dated 24.06.2010.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of report received from O/o the Textile Commissioner, Mumbai and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

Export Product		
S.No.	Export Product	Export Quantity
1.	Mill made Industrial Work wear woven garment - Summer pant made out of 98% Cotton 2% Nylon with white metal compound fabrics, GSM-260+/-10% and 100% Cotton fabrics, GSM-125+/-10% - 20000 Nos. (Net content (1) 98% Cotton 2% Nylon Fabrics –15194.4 kgs. (2) 100% Cotton Fabrics 2332.5 kgs. (3) Thinsulate –1058.4 kgs. (4) FR Thread –504 kgs.	19,089.3 Kgs.
2.	Mill made Industrial Work wear woven garment - Summer Jacket made out of 98% Cotton 2% Nylon with white metal compound fabrics, GSM-260+/-10% and 100% Cotton fabrics, GSM-125+/-10% - 15000 Nos. (Net content (1) 98% Cotton 2% Nylon Fabrics –12012 kgs. (2) 100% Cotton Fabrics 2400 kgs. (3) Thinsulate –1077.3 kgs. (4) FR Thread –444.15 kgs.	15,933.45 Kgs.
3.	Mill made Industrial Work wear woven garment - Summer Jacket made out of 98% Cotton 2% Nylon with white metal compound fabrics, GSM-260+/-10% and 100% Cotton fabrics GSM-125+/-10% & 170+/-10% - 17000 Nos. (Net content (1) 98% Cotton 2% Nylon Fabrics –12906 kgs. (2) 100% Cotton Fabrics – 19830 kgs.(125GSM & 2829 Kgs. (170GSM) (3) Thinsulate – 900 kgs. (4) FR Thread –535 kgs.	19,153 Kgs.
4.	Mill made Industrial Work wear woven garment - Winter Jacket made out of 98% Cotton 2% Nylon with white metal compound fabrics, GSM-260+/-10% and 100% Cotton fabrics, GSM-125+/-10% & 170+/-10% - 13500 Nos. (Net content (1) 98%	15,749 Kgs.

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	Cotton 2% Nylon Fabrics –10811 kgs. (2) 100% Cotton Fabrics 2168 kgs.(125GSM & 1333 Kgs. (170GSM) (3) Thinsulate –969 kgs. (4) FR Thread –468 kgs.	
5.	Mill made Industrial Work wear woven garment - Shirt Long Sleeve made out of 98% Cotton 2% Nylon with white metal compound fabrics, GSM-120+/-10% – 45000 Nos. (Net content of (1) 98% Cotton 2% Nylon fabrics-13387 kgs. (2) FR Thread – 637 kgs.)	14,024 Kgs.
6.	Mill made Industrial Work wear woven garment - Enel Summer Caps made out of 98% Cotton 2% Nylon with white metal compound fabrics, GSM-260+/-10% - 13000 Nos. (Net content of 1) 98% Cotton 2% Nylon Fabrics -1034 kgs. (2) FR Thread – 61 kgs.)	1095 Kgs.

Import Items

S.No.	Import Item	Quantity allowed earlier	Quantity now Allowed
1.	Raw Cotton Natural fibre	@ 1.26 Kgs/Kg of cotton content of export product	76,450 Kgs.
2.	Nylon fibre with white metal compound	334.277 Kgs.	960 Kgs.
3.	Vat dyes	@ 1.5% of cotton fabric in the export product	911 Kgs.
4.	Flacovan (FR Chemicals)	400 grams/Kg. of fabric in the export product	32,706 Kgs. (@ 442/659 grams/Kg of fabric)
5.	Ukadan flame resistant chemicals	47 grams/Kg of fabric in the export product	3322 Kgs. (@ 47/64 grams/Kg of fabric)
6.	Silastal flame resistant chemicals	19 grams/Kg of fabric in the export product	1325 Kgs. (@ 20/23.8 grams/Kg of fabric)
7.	Silastan flame resistant	2 grams/Kg of fabric in the	374 Kgs. (@ 4/9 grams/

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	chemicals	export product	Kg of fabric)
8.	FR Thread	Net to net with accountability clause alongwith relevant width and relevant GSM	Net to net with accountability clause alongwith relevant width and relevant GSM
9.	Thinsulate lining material	Net to net with accountability clause alongwith relevant width and relevant GSM	Net to net with accountability clause alongwith relevant width and relevant GSM
10.	Litre Furnace Oil	As per fuel policy	As per fuel policy
11.	Polyvinyl Alcohol	783.907 Kgs.	607 Kgs.

The import of Dyes and Chemical (Sl. No.3 to 7) shall be restricted to 26% FOB value within the overall CIF value of the licence in terms of general Note for Textiles at Sr. No.5.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(46)

Case No.32	M/s Gajananya Silk Fabrics, Bangalore
NC 02/AM-15, dt. 17.04.2014	File No.01/84/50/309/AM-12/DES-V
Ratification of input output norms against Advance Authorization No.0710085115 dated 20.12.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	100% Natural Silk fabric/ madeups (Mulberry Raw Silk x Mulberry Raw Silk)	2900 Kgs.	Thrown Silk (Mulberry twisted silk yarn) of any grade (Gummed)	3973 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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(47)

Case No.33	M/s Gajananya Silk Fabrics, Bangalore
NC 02/AM-15, dt. 17.04.2014	File No.01/84/50/135/AM-12/DES-V
Re-fixation of input output norms against Advance Authorization No.0710079962 dated 17.06.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	100% Natural Silk fabric (Mulberry Raw Silk x Mulberry Raw Silk)	1200 Kgs.	Thrown Silk (Mulberry twisted silk yarn) of any grade	1644 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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